Catching of Shrimps by Foreign Fishing vessels

2096. DR. SHYAM SUNDAR MOHAPATRA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether under the Maritime Zones of India Rules, 1982 the chartered foreign fishing vessels are prohibited from catching shrimp;
- b) whether it is a fact that Customs Department have noticed large shrimp catch in the chartered boats;
- (c) what action has been taken under the above rules; and
- (d) the number of chartered boats in India at present?

THE MINISTER OF STATE THE DEPARTMENT AGRICULTURE AND COOPE-RATION (SHRI YOGENDRA MAKWANA):(a) Yes, Sir. According to the MZI Rules, 1982 the charters shall not undertake shrimping operations for exploitation of coastal shrimps. Moreover certain restrictions regarding area distance from the coastline for fishing have been imposed on foreign chartered vessels.

- (b) No reports of large shrimp catch in chartered boats have been received.
 - (c) Does not arise.
- (d) The number of chartered boats in operation in the Indian Exclusive Economic Zone, by the middle of November, 1985 was 27.

Installation of Statue of Pandi^t Jawahar Lal Nehru in Delhi

2097. SHRI BHUVNESH CHATURVEDI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to install the statue of Pandit Jawaharlal Nehru in Delhi; and

(b) if so, when and where it is likely to be installed?

THE MINISTER OF STATE. IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) No decision has so far been taken for its location. An international competition of sculptors has been announced by the Government for preparing them maqutte of Shri Jawaharlal Nehru. The last date of submitting the entries is 31-1-1986. It is therefore difficult to say at this stage as to when this statue is likely to be installed.

सिर पर मैला ढोने को प्रथा का समाप्त किया जाना

2098. श्री ग्रश्विनी कुमार : श्री श्रोधर वासुदेव धाबे :

क्या कल्याण नती यह बताने की कृपा करेंगे कि:

- (क) देग में सफाई वालों द्वारा भ्रमने सिर पर मैला ढ़ोने की प्रथा समाप्त करने के लिए क्या कदम उठाये गये हैं भ्रथवा उठाये जाने का विचार है; भ्रौर
- (ख) इस समय कितने सफाई वालों को श्रपन सिर पर मैला उठाकर ले जाना पड़ता है?

कल्याण महालय में उपमंत्री (श्री गिरिधर गोमांगी) (क) "नागरिक श्रीधकार संरक्षण श्रीधिनियम के कार्यान्वयन" की केन्द्र द्वारा प्रायोजित योजना के सन्तर्गत "सफाई वालों को मुक्न करने" की एक योजना ग्रारम्भ की गई है जिसके दो उद्देश्य है, अर्थात "मम्मन कम्या नाति" के साधार पर चुने हुए कस्बो में शुष्क गोचालयों को सफाई वाले गौचालयों मे परिवर्तिन करके सिर के बोझ के रूप मे मैला ढोने की ग्रमानवीय प्रथा से सफाई वालों को मुक्न करना और उनको वैकल्पक रोजगार

देना । गहरी विकास भंत्रालय ने भी कम लागत पर सकाई व्यवस्था करने के लिए 'लयु ग्रोर मध्यन कस्बों का एकी इन्त विकास" योजना का कार्यक्रम शुरू किया है। यह कुछ राज्य सरकारों द्वारा ग्रानी राज्य योजनाग्रों में शुरू की गई ऐसी सोजनाग्रों के ग्रातिरिक्त है।

(ब) ऐसा कोई सर्वेक्षण नहीं किया गराहै।

12:00 NOON

RE. INTRODUCTION OF MINISTER

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Madam Deputy Chairman, on a point of order.

THE DEPUTY CHAIRMAN : What is the point of order ?

SHRI GHULAM RASOOL MATTO: Madam, the point of order is that the Minister who spoke before Mr. K.P. Singh Deo was not introduced to this House. We do not know his name.

THE DEPUTY CHAIRMAN: He was introduced. You were not present in the House.

SHRI GHULAM RASOOL MATTO: No, he was not introduced.

THE DEPUTY CHAIRMAN: He was introduced to the House.

SHRI GHULAM RASOOL MATTO: I do not know his name really. The Minister of Parliamentary Affairs, the other day, introduced some Ministers. Why didn't he introduce this Minister whose name is not known to us?

उपसमापित : म्राप, जिम दिन उनका इण्ट्रोडक्शन हुम्रा था, उस दिन म्राप नहीं थे।

श्री गुलाम रसूल मट्टू: मैं यहां था...

उपसमायित : अब आपको भी इण्ट्रो-ड्यूस कराना पड़ेगा, यह पूछेंग कि आप कौन हैं? उनका नाम है दलबीर सिंह...

शहरी विकास संज्ञालय में र ज्य मंत्री (श्री दलकीर सिंह) : जिस दिन मेरा इण्ट्रोडक्शन हुग्रा माननीय सदस्य यहां नहीं थे, मैं क्षमा चाहता हूं। मेरा नाम दलबीर सिंह है। लेकिन यहां दो दलबीर सिंह हैं...

REFERENCE TO THE DEATH OF ONE PERSON IN DELHI DUE TO GAS LEAKAGE—(Contd)

SHRI SURESH KALMADI (Maharashtra): Madam Deputy Chairman, we would like to know whether there is going to be any statement by the Minister on this one death in the Delhi gas leakage incident? It is causing concern. People are dying, people are in Hospitals. What steps the Government is taking and what action is being taken against the people involved?

THE DEPUTY CHAIRMAN: We are going to take it up.

SHRI ALADI ARUNA alias V. ARUNACHALAM (Tamil Nadu): Madam Deputy Chairman, the other day, the presiding officer had assured to the House that the Minister concerned will make an additional statement which has not been made so far.

THE DEPUTY CHAIRMAN: It is being discussed. Mr. Lal K. Advani took up the matter yesterday and if you have read the newspaper, you would know that Mr. Sita Ram Kesri's name also